



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 09th March, 2026

NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 10.03.2026 to 03.04.2026 - Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting No. (Cisco Webex)	PWD
Court Room No. 01	https://itatmumbai.my.webex.com/meet/crlink1	2642 366 8521	2026
Court Room No. 02	https://itatmumbai.my.webex.com/meet/crlink2	2644 217 1461	2026
Court Room No. 03	https://itatmumbai.my.webex.com/meet/crlink3	2643 815 7257	2026
Court Room No. 04	https://itatmumbai.my.webex.com/meet/crlink4	2642 125 4122	2026
Court Room No. 05	https://itatmumbai.my.webex.com/meet/crlink5	2643 736 6601	2026
Court Room No. 06	https://itatmumbai.my.webex.com/meet/crlink6	2642 474 4799	2026
Court Room No. 07	https://itatmumbai.my.webex.com/meet/crlink7	2640 956 2087	2026
Court Room No. 08	https://itatmumbai.my.webex.com/meet/crlink8	2642 958 6551	2026
Court Room No. 09	https://itatmumbai.my.webex.com/meet/crlink9	2642 241 0933	2026
Court Room No. 11	https://itatmumbai.my.webex.com/meet/crlink11	2640 418 0078	2026
Court Room No. 13	https://itatmumbai.my.webex.com/meet/crlink13	Not Function	N/A

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

Assistant Registrar